

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
Circuit Bench at Nainital (Uttarakhand)**

Item No. 1

T.A. No.331/16/2018

Hoshiyar Singh Jaiswal Vs. D/o Post and Others

Dt.22.10.2018

Hon'ble Mr. Justice Bharat Bhushan, J.M.
Hon'ble Ms. Aradhana Johri, Pati, A.M.

List revised. No one is present on behalf of the applicant. Sri Rajesh Sharma, Advocate is present for respondents. It appears that applicant is not interested to pursue his case. Accordingly, O.A. is dismissed for non-prosecution and in default.

A.M.

J.M.

HLS/-

